

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 4842
ANSWERED ON 25TH MARCH, 2021**

ACQUISITION OF LAND FOR NH PROJECTS

4842. SHRI JASBIR SINGH GILL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the details of land being acquired for four-laning of three National Highway (NH) projects namely, Amritsar to Tanda via Mehta, Ghuman, Srihargobindpur and Bathinda to Dabawali and Beas to Dera Baba Nanak via Mehta, Batala;**
- (b) the steps taken by the Government to ensure proper compensation to the people whose land is being acquired; and**
- (c) the criteria being fixed to calculate the said compensation?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) The details of land being acquired for four-laning of three National Highway (NH) projects namely, Amritsar to Tanda via Mehta, Ghuman, Srihargobindpur and Bathinda to Dabawali and Beas to Dera Baba Nanak via Mehta, Batala, is as under:**

Project	District	Competent Authority For Land Acquisition (CALA)	Total no. of village	Land to be acquired (approx.) (Area in Hectare)
Amritsar to Tanda via Mehta-Ghuman, Shri Hargobindpur (NH-503 A)	Amritsar	SDM Amritsar-I	9	58.5048
		SDM Baba Bakala	17	67.8149
	Gurdaspur	SDM Batala	19	83.7776
	Hoshiarpur	SDM Dasuya	15	52.2551
Total			60	262.35
Beas to Dera- Baba-Nanak via Mehta, Batala (NH-503 D)	Amritsar	DRO Amritsar	14	84.9771
	Gurdaspur	DRO Gurdaspur	39	172.3592
Total			53	257.34
6 laning of Jodhpur Romana (Bhatinda) to Mandi Dabwali section of NH -54	Bathinda	Bathinda	9	147.5007
		Talwandi Saboo	1	10.0767
Total			10	157.58
Grand Total			123	677 ha. (approx.)

(b) & (c) The compensation in-lieu of land acquired for NH projects is determined by Competent Authority for Land Acquisition (CALA) in accordance with the First Schedule of the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (RFCTLARR) Act, 2013. In order to address various issues of Land Acquisition in a holistic manner, clarify things and to ensure proper compensation, the Ministry of Road Transport & Highways has issued 'A Manual of Guidelines on Land Acquisition for National Highways under the National Highways Act, 1956'.
